

XIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24516/2005

(From the judgement and order dated 04/08/2005 in CRP No. 2037/2002 of

The HIGH COURT OF A.P AT HYDERABAD)

J. NARAHARI CHARI

Petitioner(s)

VERSUS

B.R. JAIN (D) BY LRS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and
with prayer for interim relief)

Date: 30/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. P S Narasimha, Adv.

Mr. Sridhar Potaraju, Adv.

Mr. John Mathew, Adv.

For Respondent(s)

UPON being mentioned by counsel the Court made the following

O R D E R

List on due date.

(D.P. WALIA)

(MADHU SAXENA)

COURT MASTER

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